

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.12.2019 (THURSDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders (Notice not Served)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1228 of 2019	POSCO International Corporation Vs. Mohana Cotton Ginning Pvt. Ltd.	Payal Chandra	

For Orders

2.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
3.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan-R15,19,20,22-24&34 Nikhik Mathur-COC Chitranshul-R8,9,18,46 Shreya Jad-R6
4.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1
5.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt Ltd & Ors.	Sachin Patil	Awanish Kumar-R1 G. Kalpana-IRP
6.	Comp. App. (AT) (Ins) No. 1229 of 2019	Savan Godiawala, Liquidator of Lanco Infratech Ltd. Vs. Apalla Siva Kumar	Charu Bansal	
7.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	
8.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	Pratishtha
9.	Comp. App. (AT) (Ins) No. 1305 of 2019	Joy Kumar Jain. Vs. Real Soya Enterprises & Ors.	Vikky Dang	
10.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP

	(With Defects)			
11.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	
12.	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	
13.	Comp. App (AT) (Ins) No. 1361-1362 of 2019	Directorate of Economics Offences Vs. Binay Kumar Singhania & Ors.	Raja Chatterjee	Kanishk Khetan- R1
14.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Finacial Asset Reconstruction Company.	Sunil Mund	Sonal Jain
15.	Comp. App. (AT) No.322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal
16.	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

For Admission (Fresh Cases)

17.	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd & Ors.	Aaditya A. Pande	
18.	Comp. App. (AT) (Ins) No. 1435 of 2019	Sameer Gulati Vs. Salasar Techno Engineering Ltd.	Fanish Kumar	
19.	Comp. App. (AT) (Ins) No. 1436 of 2019	Living Consumer Products Pvt Ltd. Vs. Play Games 24x7 Pvt Ltd.	Sanjeev K. Kapoor	
20.	Comp. App. (AT) (Ins) No. 1437 of 2019	Kaushal Ramesh Mehta Vs. Metallica Industries Ltd. & Ors.	Saurabh Suman Sinha	
21.	Comp. App. (AT) (Ins) No. 1438 of 2019	Pratik Ramesh Mehta Vs. Metallica Industries Ltd. & Ors.	Saurabh Suman Sinha	
22.	Comp. App. (AT) (Ins) No. 1439 of 2019	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	
23.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd.	Misha	
24.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2

For Admission (After Notice)

25.	Comp. App. (AT) (Ins) No. 1161 of 2019	New Bharat Refractories Ltd. Vs. Dhendai Tea and Industries Pvt Ltd.	Dhruv Surana.	
26.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt Ltd.	C.S. Reema Jain	
27.	Comp. App. (AT) (Ins) No. 1303 of 2019	Allahabad Bank Vs. Poonam Resorts Ltd. With	Reema Khorana	
28.	Comp. App. (AT) (Ins) No. 1304 of 2019	Allahabad Bank. Vs. Link House Industries Ltd.	Reema Khorana	
29.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban
30.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1
31.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
32.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale
33.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
34.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2
35.	Comp. App. (AT) (Ins) No. 918-919 of 2019	First Global Finance Pvt Ltd. Vs. IVRCL Ltd.	Pushkar Sood	Rajiv Kapur-R2 Nirav Shah-RP
36.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari
37.	Comp. App. (AT) (Ins) No. 1109 of 2019	G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr.	Bhagabati Prasad Padhy.	
38.	Comp. App (AT) (Ins) No. 1119 of 2019	Rupesh Kumar Gupta. Vs. Punjab National Bank & Anr.	Shyam Agarwal	Pulkit Goyal-R1

39.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
40.	Comp. App (AT) (Ins) No. 1285 of 2019	APL Apollo Tubes Ltd. Vs. Tanisha Scaffolding (India) Pvt. Ltd.	Karan Gandhi	
41.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2
42.	Competition App. (AT) No. 79 of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh	

After the above or 12:30 PM, whichever is earlier.

For Orders

43.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. With	Manmeet Singh	Misha, Bishwajit Dubey
44.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. With	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
45.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. With	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
46.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. With	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
47.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. With	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
48.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd.	Atul Shanker Mathur	Vaijayant Paliwal

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
2.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
3.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
4.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
5.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
6.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
7.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
8.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
9.	Comp. App (AT) No. 336 of 2019	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With	Manoj Kumar	Atul Menon
10.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
11.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
12.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
13.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors.	Joy Bajaj	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3

		With		
14.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	

For Hearing (Part Heard)

15.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
16.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
17.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. With	AnubhavMardikar	Ankit Jam
18.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherje e (R-2)
19.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherje e (R-2)
20.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherje e (R-2)
21.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
22.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
23.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherje e(R-2)
24.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherje e (R-2)
25.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. With	Johnson Subba	Uddyam Mukherjee (R-2)

26.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
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Note: - The Court will rise at 03:00 PM.

Copy to: -

- 1. Notice Board**
- 2. Reception**
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- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar